

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Amendment in the Jammu & Kashmir Judicial Academy Rules, 2007.

Ref: Government Order No. 4018-JK(LD) of 2021 dated 23.07.2021,

ORDER

No: 747 of 2021/RG

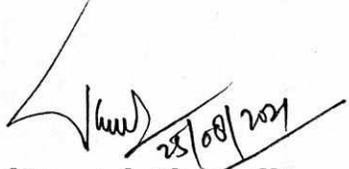
Dated: 25.08.2021

On merger of all posts and the existing staff of the J&K Judicial Academy with the staff of the High Court in terms of the above referred to government order, the seniority of the existing staff members of the J&K Judicial Academy is determined and fixed in their corresponding cadre in the services of the High Court Staff as follows:

1. Seniority of Ms. Farhana Ali, Assistant Registrar-I, in the pay Level-8A (50700-160600), is fixed above Shri Shabir Ahmad Baqal in the cadre of Assistant Registrar-I in the High Court Services.
2. Seniority of Shri Abid Majeed, Accountant (Head Assistant), in the pay Level – 6B (35600-112800), is fixed below Shri Molvi Mehboob Hussain and above Mrs. Naseema Matoo in the cadre of Head Assistants in the High Court Services.
3. Seniority of Shri Kaisar Ahmad Mir, Senior Assistant, in the pay Level – 5 (29200-92300), is fixed below Shri Baldev Singh and above Mrs. Baseer-ul-Haq in the cadre of Senior Assistants in the High Court Services.
4. Seniority of Ms. Vishali Razdan, Computer Operator, in the pay Level – 4 (25500-81100), is fixed above Shri Suheel Ahmad Ganai in the cadre of Computer Operator in the High Court Services.
5. Seniority of Ms. Bhavana Verma, Junior Assistant, in the pay Level – 4 (25500-81100), is fixed below Shri Nasir Ali Mir and above Mrs. Shahnaz Akhter in the cadre of Junior Assistants in the High Court Services.
6. Seniority of Mr. Chain Singh, Jamadar, in the pay Level-1 (18000-56900), is fixed below Sh. Babu Ram and above Sh. Avtar Singh in the cadre of Jamadar Grade-I in the High Court Services.

7. Seniority of S/Shri Tanveer Mustafa and Nissar Ahmad Khan, Orderlies, in the pay Level – SL1 (14800-47100), is fixed below Shri Irfan Ahmad Hajam and above Shri Jatinder Singh in the cadre of Orderlies in the High Court Services.

By Order.

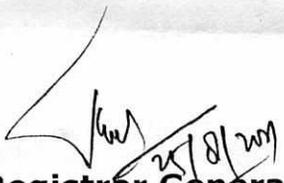

(Jawad Ahmed)
Registrar General

No: 37836-57 /RG/GS

Dated:- 25.08.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
..... for information of their Lordships.
3. Secretary to the Government Department of Law, Justice & Parliamentary Affairs, Civil Secretariat Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Director, J&K Judicial Academy, Srinagar,
6. Registrar Computers, High Court of J&K, Srinagar,
7. Registrar Rules, High Court of J&K, Srinagar,
8. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
..... for information,
9. Director Finance, High Court of J&K Main Wing at Srinagar for information.
10. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K,
11. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
12. Order File.


Registrar General